

Introducing a New Train from New Jalpaiguri to New Delhi

11147. SHRI K. B. CHETTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representations from the public or the Members of Parliament demanding the introduction of a new train from New Jalpaiguri to New Delhi;

(b) if so, the details thereof;

(c) whether the introduction of a new train from New Jalpaiguri to New Delhi is under the active consideration of Government; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and

(b). A representation has been received from Members of Parliament against inconvenient timings of 155| 156 Tinsukia Mail at New Jalpaiguri and for introduction of a new fast train between New Delhi and New Jalpaiguri with convenient timings at New Jalpaiguri.

(c) and (d). It is not always possible to provide convenient timings of long distance trains like Tinsukia Mail at intermediate stations like New Jalpaiguri. Introduction of a new train between New Delhi and New Jalpaiguri is, at present, operationally not feasible for want to spare line capacity on sections enroute and terminal facilities in Delhi area.

Decision regarding Portraits of President and Prime Minister in Offices and Missions Abroad

11148. SHRI D. D. DESAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has taken or thinking to take any decision that the portraits of the President and the Prime Minister will not adorn the

walls of the Ministry, offices and also the missions abroad;

(b) if so, the reasons behind the same; and

(c) if not, what is the reaction of Government to the news item as appeared in the newspapers on 24th April, 1979 in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) There has been no change in Government's policy that appropriate prominence should be given to portraits of Mahatma Gandhi and the President of India, and portraits of important and respected leaders should continue to be displayed in Indian Missions. The Prime Minister does not desire his photographs to be displayed in Government offices and instructions to this effect were issued in 1977.

(b) Does not arise.

(c) The news item appearing in newspapers on 24th April, 1979 in this regard is inaccurate and the correct position is stated above.

P.F. against Mewat Press, Gurgaon

11149. DR. VASANT KUMAR PANDIT: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Mewat Press, Gurgaon has not been depositing the amount of Provident Fund and Employees State Insurance Scheme of employees regularly with Government and if so, the amount outstanding on this account during the last three years;

(b) the newsprint quota and other financial assistance being given to this Press by Central/State Government; and

(c) what is its weekly/monthly circulation and how much profit it is earning annually by way of Government advertisements?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) The Employees' Provident Fund authorities have reported that as per inspection carried out on the 4th May, 1979, M/s. Mewat Press, Gurgaon is not coverable under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 as the number of persons employed in the establishment is less than twenty.

According to the information furnished by the Employees' State Insurance Corporation, this establishment is not registered under the Employees' State Insurance Act, 1948.

(b) and (c). Information is not available with the Ministry of Labour.

मोटो पेनाली सर्वेंट्स एंजिनिंग, राजकोट से अग्र्यावेदन

11150. श्री धर्मसिंह भार्गव पटेल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि.

(क) क्या यह सच है कि मोटी पेनाली सर्वेंट्स एंजिनिंग, पेनाली मोटी, जिला राजकोट, सौराष्ट्र, गुजरात ने दिनांक 24 फरवरी, 1979 को रेलवे के बारे में तीन मार्गों वाला एक आवेदन पत्र रेल मंत्री जी को, वे पश्चिम रेलवे के भावनगर मंडलीय कार्यालय तथा मंडलीय रेलवे प्रयोक्ता महाहकार समिति राजकोट विभाग, राजकोट को भेजा है;

(ख) यदि हा, तो इन तीन मार्गों का अलग अलग व्योम क्या है;

(ग) सरकार अथवा रेलवे बोर्ड द्वारा इन मार्गों पर अलग अलग क्या कार्यवाई की गई है और कौसी कार्यवाई की जायेगी; और

(घ) मोटी पेनाली सर्वेंट्स एंजिनिंग की वे माने किस प्रकार से और कब पूरी की जायेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हाँ ।

(ख) से (घ) एक विवरण संलग्न है ।

विवरण

उठाया गया मुद्दा

(i) पेनाली मोटी स्टेशन से डाक तार टेलीफोन की व्यवस्था ।

(ii) पेनाली मोटी स्टेशन से गांधीग्राम एक्सप्रेस से टिकट जारी करना ।

(iii) एक पहुँच मार्ग के लिए अनुरोध ।

वर्तमान स्थिति

(i) पेनाली मोटी स्टेशन से डाक तार टेलीफोन लगाने के लिए डाक एवं तार विभाग से माग की जा रही है ।

(ii) पेनाली मोटी स्टेशन से गांधीग्राम एक्सप्रेस के हाल्ट की व्यवस्था करने के लिए यातायात सम्बन्धी प्राधिकृत्य नहीं है, इसलिए इस स्टेशन से टिकट जारी करने का प्रयत्न नहीं उठाया ।

(iii) पहुँच मार्ग की सम्मत 1979-80 के चालू वर्ष में करने का प्रस्ताव है ।

Hari Nagar Dispensary, Delhi

11151. SHRI YUVRAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that though the number of beneficiaries registered with Hari Nagar Dispensary, Delhi is about 16,000, no specialist (eye, children, medicine) visits the dispensary with the result that patients are referred to Dr. Ram Manohar Lohia Hospital which is about 15 kms. from the dispensary;